

13503 Statement re. Situation in Tibet      APRIL 27, 1950 Road Transport Corporations (Amendment) Bill

[Shri Jawaharlal Nehru]

adequate supply of clothes etc. could not be brought. When I met the Dalai Lama, no member of his entourage was present. Even the interpreter was our own. The Dalai Lama told me that the two statements which had been issued were entirely his own and there was no question of anybody coercing him to make them. Even though he is young, I could not easily imagine that he could be coerced into doing something he did not wish. All my sympathy goes out to this young man who at an early age has had to shoulder heavy burdens and to face tremendous responsibilities. During the last few weeks, he has suffered great physical and mental strain. I advised him to rest for a while and not to take any hurried decisions. He felt very unhappy at conditions in Tibet and was especially anxious that fighting should stop.

Shri Khadilkar (Ahmednagar). Of course, I know there is no opportunity for discussion; I do not want to press it, but I would like to have a little clarification.

Mr. Speaker: I shall get copies of this circulated to all hon. Members. Let them read it

Shri Khadilkar: Some clarification is called for.

Mr. Speaker: Not now. Hon. Members will read the statement leisurely and then let us see

Shri Khadilkar: Will you give some time for discussion?

Mr. Speaker: I cannot make any promise. Can I go on making promises to other hon. Members also? Let any proper motion come in proper time. Let hon. Members take time to study all this and make up their mind as to whether there is anything more that has to be clarified. All this I have to consider.

Shri Hem Barua: I want a little clarification.

Mr. Speaker: Not now. Hon. Members will kindly read the statement, and then if really there is some very important matter, we shall see.

12.31 hrs

RESERVE BANK OF INDIA  
(AMENDMENT) BILL\*

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill further to amend the Reserve Bank of India Act, 1934

Mr. Speaker: The question is

"That leave be granted to introduce a Bill further to amend the Reserve Bank of India Act, 1934"

The motion was adopted

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Shri Morarji Desai: I introduce the Bill

ROAD TRANSPORT CORPORATIONS (AMENDMENT) BILL\*

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to move for leave to introduce a Bill further to amend the Road Transport Corporations Act, 1950

Mr. Speaker: The question is

"That leave be granted to introduce a Bill further to amend the Road Transport Corporations Act, 1950"

The motion was adopted.

Shri Raj Bahadur: I introduce the Bill

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+Introduced with the recommendation of the President.